

*Indian Electricity (Amendment) Rules,
1983*

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHAMMAD KHAN): I beg to lay on the Table a copy of the Indian Electricity (Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 29 in Gazette of India dated the 14th January, 1984 under sub section (3) of section 38 of the Indian Electricity Act, 1910 together with an explanatory statement, (placed in Library See No. LT—8413/84)

*Notifications under Coal Mines Provident
Fund and Miscellaneous Provisions
Act, 1948*

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 7A of the Coal Mines Provident Fund and Miscellaneous Provisions Act, 1948 :—

- (1) The Coal Mines Provident Fund (Amendment) Scheme, 1984 published in Notification No. G.S.R. 567 in Gazette of India dated the 9th June, 1984.
- (2) The Andhra Pradesh Coal Mines Provident Fund (Amendment) Scheme, 1984 published in Notification No. G.S.R. 568 in Gazette of India dated the 9th June, 1984. (Placed in Library See No. LT—8414/84)
- (3) The Coal Mines Provident Fund (Amendment) Scheme, 1984 published in Notification No. G.S.R. 569 in Gazette of India dated the 9th June, 1984. (Placed in Library See No. LT—8414/84)

(Interruptions)

MR SPEAKER: I have repeated 10 times. My word was given. I am going to do it. Still the hon Member is shouting.

SHRI JANARDHANA POOJARY

*Report of Comptroller and Auditor
General of India for 1982-83 Union
Government (Railways), Appropriations
Accounts, Railways for 1982-83 Part-I
Review and Part-II-Review, Block
Accounts (including Capital Statements
Comprising the Loan Accounts), Balance
Sheets and Profit and Loss Accounts,
Railways for 1982-83 and Notifications
regarding Introduction of National
Deposit Scheme*

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table—

- (1) A copy of the Report (Hindi and English versions) of the comptroller and Auditor General of India for the year 1982-83 Union Government (Railways), under article 151 (1) of the Constitution. (Placed in Library See No. LT—8415/84)
- (2) A copy of the Appropriation Accounts, Railways, for the year 1982-83, Part-I-Review (Hindi and English versions)
- (3) A copy of the Appropriation Accounts, Railways, for the year 1982-83-Part-II-Detailed Appropriation Accounts (Hindi and English versions) (Placed in Library See No. LT—8416/84)
- (4) A copy of the Block Accounts (including Capital Statements comprising the Loan Accounts), Balance Sheets and Profit and Loss Accounts, Railways, for the year 1982-83 (Hindi and English versions), (Placed in Library See No. LT—8417/84)

- (5) A statement (Hindi and English versions) on the results of the market loans floated in June and July, 1984, together with a copy of Notification published in Gazette of India dated the 15th June, 1984 regarding introduction of National Deposit Scheme. (Placed in Library See No. LT—8418/84)

12.16 hrs

ASSENT TO BILLS

SECRETARY-GENERAL : Sir, I lay on the Table the following eleven Bills passed by the House of Parliament during the last Session and assented to since a report was last made to the House on the 21st April, 1984 :—

- (1) The Appropriation (No. 3) Bill, 1984.
- (2) The Government of Union Territories (Amendment) Bill, 1984.
- (3) The Oilfields (Regulation and Development) Amendment Bill, 1984.
- (4) The Finance Bill, 1984.
- (5) The Workmen's Compensation (Amendment) Bill, 1984.
- (6) The Punjab Commercial Crops Cess (Amendment) Bill, 1984.
- (7) The Union Duties of Excise (Distribution) Amendment Bill, 1984.
- (8) The Union Duties of Excise (Electricity) Distribution (Amendment) Bill, 1984.
- (9) The Additional Duties of Excise (Goods of Special Importance) Amendment) Bill, 1984.

- (10) The Monopolies and Restrictive Trade Practices (Amendment) Bill, 1984.
- (11) The Vishva-Bharati (Amendment) Bill, 1984.

(ii) Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following sixteen Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 21st April, 1984 :—

- (1) The National Security (Amendment) Bill, 1984.
- (2) The Payment of Gratuity (Amendment) Bill, 1984.
- (3) The Payment of Gratuity (Second Amendment) Bill, 1984.
- (4) The Estate Duty (Distribution) Amendment Bill, 1984.
- (5) The Mogul Line Limited (Acquisition of Shares) Bill, 1984.
- (6) The Essential Commodities (Amendment) Bill, 1984.
- (7) The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 1984.
- (8) The Punjab State Legislature (Delegation of Powers) Bill 1984.
- (9) The Delhi Rent Control (Amendment) Bill, 1984.
- (10) The Delhi Development (Amendment) Bill, 1984.
- (11) The Punjab Municipal (New Delhi Amendment) Bill, 1984.